

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27228/2008

(Arising out of impugned final judgment and order dated 14/12/2007 in FA No. 459/2001 passed by the High Court of Judicature at Allahabad)

NEW OKHLA INDUSTRIAL DEVT.AUTHORITY Petitioner(s)

VERSUS

KANAM SINGH & ORS. Respondent(s)

(Office report for directions)

Date : 12/07/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.K. AGRAWAL
[IN CHAMBERS]

For Petitioner(s) Mr. Praveen Swarup, AOR (Not Present)

For Respondent(s) Mr. Manoj K. Mishra, AOR (Not Present)

The Court made the following
O R D E R

When the case was called out, nobody appeared for the parties.

The Matter is adjourned, to be listed in due course.

(RASHMI DHYANI)
SR.P.A.

(SHAKTI PARKASH SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
RASHMI DHYANI
Date: 2016.07.15
10:47:40 IST
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